

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal No. 07/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2016

NAME OF THE PARTIES: Mr. Nowroz Fali Jilla

V/s.

M/s. Andhra Valley Power Supply & Ors.

SECTION OF THE COMPANIES ACT: 58 of the Companies Act, 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

①	Pranesh J. Goda	Partner	
---	-----------------	---------	--

Mr. Dharmendra
Partner

Pranesh

Adv. for R₁ & R₂

②	L.M. JENKINS for LMJ LAW PRACTICE	Advocate for Petitioner	Maria Jenkins
---	--------------------------------------	----------------------------	---------------

Common Order

Company Appeal Nos. 03, 04, 05 & 07/58/CLB/MB/MAH/2015

In Company Petitions 03/2015, 04/2015, 05/2015 & 07/2015, the Counsel appearing on behalf of R1 & R2 has categorically stated that they will find an amicable settlement with the Petitioner provided the matter is posted to some other date. At request of the Respondent counsel, list this matter for reporting Settlement on 4.1.2017.

sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-
V. NALLASENAPATHY
Member (Technical)